

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 494/Confdl. /2019
I-8-2/2002 (Pt. XI)

Bilaspur, dated 02/05/2019

Copy of a letter No. L-14012/7/2015-Jus.I dated 26.04.2019 of the Under Secretary to the Government of India, Department of Justice, Justice-I, Jaisalmer House, Man Singh Road, New Delhi is enclosed herewith a direction that the concerned retired Judicial Officers, who are willing to conduct the inquiry in an independent and fair manner, may submit their willingness with full details including correspondence address, phone number, e-mail address so as to reach this Registry on or before 10.05.2019 failing which it shall be presumed that none of them are willing for the same .

 2-5.19

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Encl: As above

BY SPEED POST

L-14012/7/2015-Jus.I
Government of India
Department of Justice
Justice-I

Jaisalmer House, Man Singh Road,
New Delhi Dated: 26th April, 2019

To,

Registrar General,
High Court of Chhattisgarh,
Raipur-Bilaspur Expressway Bodri,
Bilaspur, Chhattisgarh- 495220.

Subject:- Request for suggestion of panel of retired judicial officers for conducting inquiry of fatal incident of fire at Bhilai Steel Plant on 09.10.2018.

Sir,

I am directed to say that Ministry of Steel vide their letter No.S-29026/20/2017-SAIL- 2(vol.I) (pt.II) dated 22.04.2019 on the subject noted above (copy enclosed) requested Department of Justice to provide a panel of retired Judicial Officers for conducting the inquiry in an independent and fair manner.

2. You are requested to convey the name(s) of willing retired Judicial Officers with full details including correspondence address, phone number, mobile number, e-mail address to this Department at the earliest.

Yours faithfully,



(Manish Kumar)

Under Secretary to the Government of India

Copy to: Shri G P Meena, Director, Ministry of Steel, SAIL Division, Udyog Bhawan, New Delhi.

30 APR 2019

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Manish Kumar

Sl. No. 9(R)

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No. S-29026/20/2017-SAIL-2(vol.I)(pt.II)

Government of India
Ministry of Steel
(SAIL Division)

Udyog Bhawan, New Delhi
Dated: 22nd April, 2019

OFFICE MEMORANDUM


Subject: Request for suggestion of panel of retired judicial officers for conducting inquiry of fatal incident of fire at Bhilai Steel Plant on 09.10.2018.

The undersigned is directed to inform that a fire accident happened at Gas Pipe Line of Coke Oven Battery Complex No. 11 of Bhilai Steel Plant (BSP) of Steel Authority of India Limited on 09.10.2018. Consequently, a High Level Committee (HLC) was constituted on 12.10.2018 to investigate the incident and furnish a report. Upon perusal of the 'Independent Investigation Report' of HLC, Hon'ble Steel Minister (HSM) desired that the aspect of 'Criminal Negligence' may also be examined.

2. The matter was discussed with legal experts of SAIL. It was advised that the mandate of criminal proceedings against an individual or group is vested with Police only as the actions for criminal act (action/inaction) against the officials can only be initiated under the provisions of CrPC. However, Ministry of Steel may independently conduct an inquiry to examine the criminal negligence aspect by appointing a committee or by an individual. After conducting the inquiry, Ministry may share the report with police for initiation of action under the provisions of CrPC.

3. The inquiry would help in finding out the aspects of criminal negligence on the part of the plant officials or someone else's part who were involved during the process of design, erection and operation.

4. It is requested that Ministry of Law and Justice may kindly suggest a panel of retired judicial officers for conducting the inquiry in an independent and fair manner.


(G. P. Meena)
Director
① 23061096

Ministry of Law & Justice
(K/A:Shri Rajinder Kumar Kashyap, Joint Secretary)
Department of Justice
Jaisalmer House
26, Mansingh Road, New Delhi-110001

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JS (S-2)
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